

Name of the corporate debtor: Prabhu Shanti Real Estate Private Limited
Date of commencement of CIRP: 13 June 2018 List of Creditors as on: 31st October 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount Covered by Guarantee	Whether related party?	% of voting share in CoC					
1	AMC Law Firm		1,78,693	1,78,693	Unsecured									Provisionally Admitted
2	M/S Mangat Rai Murari Lal		89,01,698	59,85,267	Unsecured							29,16,431		Provisionally Admitted
3	M/s Shree Sita Ram Trading Company			37,88,950	Unsecured									Provisionally Admitted